

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 13.08.2020

NOTICE

Take notice that the following matter listed on 14.08.2020 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing is 21.08.2020.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 559 of 2020 Part Heard	Mahender Kumar Khandelwal Vs. Power Finance Corporation Ltd. & Anr.	Ranjana Roy	Bishwajit Dubey

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**